


NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAUSAMY- MEMBER (TECHNICAL)

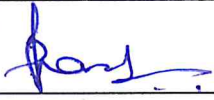
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 84/241//HBD/2017
NAME OF THE COMPANY	Ammana Bio Pharma Ltd
NAME OF THE PETITIONER(S)	Mr. B.R. Jayaram
NAME OF THE RESPONDENT(S)	Ammana Bio Pharma Ltd & (09) Others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. Shilpa representing on behalf of Y. SURYANARAYANA	counsel for petitioner	9849866556	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
DVAS Ravi Prasad R159	Amman	9440234074	

Heard Shri C. Shilpa, Learned Counsel representing Shri Y. Suryanarayana, Ld. Counsel for the Petitioner and Shri DVAS Ravi Prasad, Ld Counsel for the Respondents 1-9.

At the request of the Learned Counsels, post the case on 07.12.2017.


Member (T)


Member (J)

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